

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong, the 16th February, 2021.

No. LJ (A) 237/80/343- On recommendation of Interview Board of the High Court of Meghalaya and in exercise of the powers conferred under Rule 6 read with rule 7 (c) of the Meghalaya Higher Judicial Service Rules, 2015, the Governor of Meghalaya is pleased to appoint the following persons as Grade-I Judicial Officers in the scale of pay of ₹51550-1230-58930-1380-63070/- pm plus other allowances as admissible with effect from the date of joining -

1. Smti Swapna G. Momin
2. Smti Adellyn Thangkhiew
3. Shri Benzee Laitmon

No. LJ (A) 237/80/343-A- On promotion vide High Court of Meghalaya Notification No. HCM.II/82/2019-Estt/336 dt. 02.02.2021 and in exercise of powers conferred under Rule 6 read with rule 7 (a) of the Meghalaya Higher Judicial Service Rules, 2015, the Governor of Meghalaya is pleased to appoint Shri Febroneous Silkam Sangma in the Grade I Judicial Officer (Entry level) in the scale of pay of ₹51550-1230-58930-1380-63070/- pm plus other allowances as admissible with effect from the date of taking over charge.

His seniority in the gradation list is, however, restored with retrospective effect from 28.06.2019, the date of promotion of Judicial Officers of the same batch viz Smti Kerpa M.L. Lyngdoh and Shri Isormon Rymbui.

(W. Khylllep)

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 237/80/343-B,
Copy to: -

Dated Shillong, the 16th February, 2021.

1. The Registrar General, High Court of Meghalaya with reference to their Notification No. HCM.II/171/2018-Rect/6, dt. 29.01.2021 and No. HCM.II/82/2017-Estt/336 dt. 02.02.2021.
2. The Accountant General (A & E), Meghalaya, Shillong.
3. The Advocate General of Meghalaya, Shillong.
4. The Director of Printing & Stationery Meghalaya, Shillong for publication of this notification in the official gazette.
5. The Treasury Officer, North / South Treasury, Shillong
6. All District & Sessions Judge, Shillong/Nongpoh/Nongstoin/Mawkyrwat/Jowai/Khliehriat/Tura/Williamnagar/Resubelpara/Ampati/Baghmara.
7. Shri Febroneous Silkam Ch. Sangma, S/o Shri S.C. Marak, C/o Source Dot Com Building, Upper Kench's Trace, Bishnupur, Shillong- 793004.
8. Smti Swapna G. Momin,
W/o Shri Akhilesh Lal Santi Villa, Hatath Colony,
Kenches Trace, Shillong- 793004
9. Smti Adellyn Thangkhiew,
D/o Smti Daialin Thangkhiew, Pdengshnong,
Rynjah, Shillong-793006
10. Shri Benzee Laitmon,
S/o Late Welfred Laitmon, Opposite MCAB,
Bishnupur Shillong-793004
11. Guard file.

The appointment is subject to production of Police Verification report. They are to report for duty to the Registrar General, High Court of Meghalaya within a period of 14 (fourteen) days from the date of issue of this notification.

By order etc.,

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.
